

Item No. 13



**Central Administrative Tribunal
Jammu Bench, Jammu**

**TA No.8268/2020
SWP No.2717/2011**

This the 16th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ghulam Mohi-ud-din Wani, age 40 years
S/o Ghulam Mohammad Wani
R/o Branwar District Budgam.

...Applicant

(By Advocate:None)

VERSUS

1. State of J&K through Commissioner/Secretary Department of Education, Civil Secretariat Jammu/Srinagar.
2. Director School Education Kashmir, Srinagar.
3. Chief Education Officer Budgam
4. Gh. Hasan Dar (lab. Assistant HSS Charisharief)
C/o Chief Education Officer Budgam.

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy:

The applicant was holding the post of Lab Bearer in the Education Department of Jammu & Kashmir. He filed an SWP No.2717/2011, complaining that he is not being extended the benefit of promotion to the post of Lab Assistant.

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2. The SWP has since been transferred to the Tribunal in view of reorganisation of the State of Jammu & Kashmir and renumbered as TA No.8268/2020.

3. Today, it is reported by Mr. Rajesh Thapa, learned Deputy Advocate General that the applicant has since been promoted to the post of Lab Assistant. The TA is, therefore, closed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 16, 2021
/sunil/jyoti/vb/ankit